

Name of Corporate Debtor: M/s Delta Iron & Steel Company Private Limited: Liquidation Commencement date: 27.07.2023 List of Creditors as on: 09.10.2023

List of Operational Creditors (Other than Workment and employees and Government Dues)

S.No.	Name of Creditors	Details of Claims Received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues, that may setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related party?	% of voting share in Coc					
1	POWER2SME PRIVATE LIMITED	18.08.2023	16,096,075.00	16,096,075.00	Purchase of goods	-	No	0.19	-	-	-	-	Updated claim received during Liquidation.
2	YATIN STEELS INDIA PVT. LTD.	23.06.2022	1,172,657,921.00	1,172,657,921.00	Purchase of goods	-	No	13.53	-	-	-	-	Claim submitted during CIRP In accordance with IBBI notification [IBBI/2022-23/GN/REG094] dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
3	JSW STEEL LTD.	31.08.2023	294,793,474.00	294,793,474.00	Purchase of goods	-	No	3.40	-	-	-	-	Claim received during Liquidation.
4	ZENITH STEEL PIPES AND INDUSTRIES LIMITED	01.07.2022	3,292,447.00	1,104,489.00	Purchase of goods	-	No	0.01	-	2,187,958.00	-	-	Claim submitted during CIRP In accordance with IBBI notification [IBBI/2022-23/GN/REG094] dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
5	AJS IMPLEX PVT LTD	01.09.2023	465,985,592.00	465,985,592.00	Purchase of goods	-	No	5.38	-	-	-	-	Updated claim received during Liquidation.
6	CANARA BANK (SECURITY TRUSTEE)	26.08.2022	849,600.00	849,600.00	Security Trustee	-	No	0.01	-	-	-	-	Claim submitted during CIRP In accordance with IBBI notification [IBBI/2022-23/GN/REG094] dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
7	KLT Automotive and Tubular product Ltd.	24.08.2023	6,099,036.00	6,099,036.00		-	No	0.07	-	-	-	-	Claim received during Liquidation.
	Total		1,959,774,145.00	1,957,586,187.00		-		22.59	-	-	2,187,958.00	-	